

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 108**  
**(IB)-299(ND)2019**  
**IA/290/2021**

**IN THE MATTER OF:**

**M/s. Banyan Tree Developers Pvt. Ltd. ... Applicant/Petitioner**

**Versus**

**M/s. Parivartan Buildtech Pvt. Ltd. ... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 20.01.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:** Mr. Aditya Gauri and Mr. Dhananjaya Sud, Adv. for Liquidator

**ORDER**

**IA/290/2021:** It is the 2nd Progress Report submitted by the Liquidator. The Same is taken on record subject to just exceptions.

With this, **the present IA stands closed.**

-Sd-

**(L.N. GUPTA)  
MEMBER (TECHNICAL)**

-Sd-

**(ABNI RANJAN KUMAR SINHA  
MEMBER (JUDICIAL)**